

SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Gauhati High Court.

Office of the Chief Justice of the Gauhati High Court has fallen vacant recently, consequent upon retirement of Mr. Justice Ajit Singh, Chief Justice of that High Court. Therefore, appointment to that office is required to be made.

Mr. Justice A.S. Bopanna is a senior puisne Judge from Karnataka High Court and is functioning there since his elevation. The Collegium while considering his name has also considered the names of Mr. Justice H.G. Ramesh and Mr. Justice Huluvadi G. Ramesh, who also hail from Karnataka High Court and are senior to Mr. Justice Bopanna. Having regard to all relevant factors, the Collegium unanimously finds Mr. Justice A.S. Bopanna suitable in all respects for being appointed as Chief Justice of the Gauhati High Court. The Collegium resolves to recommend accordingly.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(Kurian Joseph), J.

New Delhi,
October 09, 2018.